

Order Sheet

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

Regd No. 1291 (T) of 1986

Phagu Prasad vs Union of India

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
	<u>Office Report</u> this is a suit no. 934/83 Transferred from the Court of City Munsif Varanasi. The suit relates to North Eastern Railway Dept. written statement has been filed. Notices were issued by depd post fixing 16.10.86 both the parties. Notices has not received back after service Submitted mr	